Name of the Corporate Debtor: KVK Energy and Infrastructures Private Limited; Date of Commencement of CIRP: 22-01-2020; List of Creditors as on: 03-12-2021; Name of IP: Mr. Mahadev Tirunagari; Last 5 digitof registration number: 10925

## (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received Summary of Claims Admitted Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) % Share in Total No. of Claims Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 0 0 0 1 Secured financial NA creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 NA 0 0 creditors belonging to any class of creditors 3 Secured financial 1 3069164212 1 3002533455 69.72 0 66630757 0 Annexure 3 creditors (other than financial creditors belonging to any class of creditors) 4 3 2354706663 2 1282248183 0 Unsecured financial 29.78 1072458480 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 0 Operational creditors 0 0 0 0 0 0 0 NA (Workmen) 6 Operational creditors 0 0 0 0 0 0 0 0 NA (Employees) 7 Operational creditors 2 21600069 2 21600069 0.50 0 0 0 Annexure 7 (Government Dues) 8 0 Operational creditors 0 0 0 0 0 0 0 NA (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 0 NA 0 0 0 any, (other than financial creditors and operational creditors) Total 6 5445470944 5 4306381707 100.00 0 1139089237 0